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CENTRAL ADMINISTRATIVE TRIBUNAL,  
JABALPUR BENCH  
JABALPUR

Original Application No. 486 of 2006

Jabalpur, this the 20<sup>th</sup> day of July, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman  
Hon'ble Shri A.K. Gaur, Judicial Member

M.B. Meshram,  
Aged about 57 years, S/o. Shri  
Bhika, W/a. Sr. Hindi Translator,  
Education Section, Air Force Station,  
Amla, District – Betul (MP). ....

Applicant

(By Advocate – Shri Praveen Dubey)

V E R S U S

1. Union of India,  
Through the Secretary,  
Ministry of Defence, Government of India,  
New Delhi.
2. The Chief of Air Staff,  
Air Head Quarter (PC-3),  
Vayu Bhawan, Raffi Marg,  
New Delhi-11.
3. Air Officer Commanding-in-Chief,  
Head Quarters, Maintenance Command,  
Indian Air Force, Vayu Nagar,  
Nagpur 440007, (Maharashtra).
4. The Commanding Officer,  
Air Force Station, Amla Depot,  
District Betul (MP) 460553. ....

Respondents

O R D E R (Oral)

By A.K. Gaur, Judicial Member –

The learned counsel for the applicant has stated at the threshold of his argument that he will be satisfied if directions are issued to the competent authority to dispose of the representation mentioned in Annexure A-7 dated 10<sup>th</sup> February, 2006.

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2. Mr. Manish Chourasia, Additional Central Government Standing Counsel appearing for the respondents has seriously objected to the same but we are of the considered view that ends of justice would be met if directions are issued to the respondents to decide the said representation mentioned in Annexure A-7 dated 10<sup>th</sup> February, 2006 within a period of two months by passing a reasoned and speaking order. We do so accordingly. Be it noted that we have not expressed any opinion on the merits of the case. It is also observed that if any vacancy is available at Nagpur, it may not be filled up until the decision on the representation of the applicant is taken by the competent authority.

3. With the aforesaid observations, the Original Application is disposed of at the admission stage itself.

*Anil Jain*  
(A.K. Gaur)  
Judicial Member

*Gaural*  
(Dr. G.C. Srivastava)  
Vice Chairman

"SA"

कृतिकाल सं. ओ/व्या..... नवलपुर, दि.....  
कृतिकाल सं. ओ/व्या..... नवलपुर, दि.....  
(1) राजिना देवी देवी, नवलपुर  
(2) विनोद कुमार देवी, नवलपुर  
(3) राजेश कुमार देवी, नवलपुर  
(4) रामेश कुमार देवी, नवलपुर  
सूचना एवं आवश्यक वार्तालाई देखु।

*Praveen Dubey* ] 02/02  
*M. Chourasia* ] 02/02

उप रजिस्ट्रर

1/25/06